

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)  
KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

S. No.	Name	Place of Present Posting	Place of posting
1.	Ms. Anja Bala, SJA EC 63685008	SJA/Reader in the Court of Sh. Ajay Gulati, Ld. ASJ (SC- POCSO)-02, North-East District, Karkardooma Courts, Delhi.	SJA/Reader in the Court of Sh. Pankaj Arora, Ld. ASJ-04, North- East District, Karkardooma Courts, Delhi.
2.	Sh. Satish Kumar, JA EC 29668627	JA/Ahmad in the Court of Dr. Savitri, Ld ASJ-02, North-East District, Karkardooma Courts, Delhi.	JA/Reader in the Court of Sh. Ajay Gulati, Ld. ASJ (SC- POCSO)-02, North-East District, Karkardooma Courts, Delhi.
3.	Sh. Harish Choudh, JA EC 84301127	JA/Asstt Ahmad in the Court of Dr. Savitri, Ld ASJ-02, North-East District, Karkardooma Courts, Delhi.	JA/Ahmad in the Court of Dr. Savitri, Ld ASJ-02, North-East District, Karkardooma Courts, Delhi.
3.	Ms. Kiran Mongia, JA EC 83167244	JA/Reader in the Court of Sh. Pankaj Arora, Ld. ASJ-04, North-East District, Karkardooma Courts, Delhi.	JA/Asstt Ahmad in the Court of Dr. Savitri, Ld ASJ-02, North-East District, Karkardooma Courts, Delhi.

Note:- (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.



(Virender Kumar Bansal)  
Principal District & Sessions Judge  
NE District, KKD Courts, Delhi

No. 151 /P&T/Admn/NE/KKD/2024

Dated 29 JAN 2024

Copy forwarded for information for necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-II, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch/ LAYERS Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch NE Distt. KKD Courts, Delhi for uploading the same on LAYERS.
8. P/S to the undersigned.

Principal District & Sessions Judge  
NE District, KKD Courts, Delhi